

## Annexure 3

Date of commencement of CIRP:18 -December-2021

Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED

List of creditors: Pursuant to claims received and updated as on 30th March, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S.No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest *	Amount covered by guarantee *	Whether related party?					
1	Federal Bank Limited	L65191KL1931PLC000368	31-12-2021	12,91,91,885.00	12,91,91,885.00	Secured	12,91,91,885.00		No			-	-	
2	Kerala Finance Corporation	LXIII of 1951	31-12-2021	46,95,96,411.00	36,07,04,295.26	Secured	36,07,04,295.26		No			12,09,292	10,76,82,824.00	
3	Jade Heights 1 Association	AADAJ3001E	01-01-2022	2,92,06,009.81	2,90,01,820.27	Secured	1,43,00,000.00		No			-	2,04,189.54	
	<b>TOTAL</b>			<b>62,79,94,305.81</b>	<b>51,88,98,000.53</b>		<b>50,41,96,180.26</b>					<b>12,09,292.00</b>	<b>10,78,87,014.00</b>	

\*Note : The Amount covered by security interest and the amount covered by guarantee are for the same term loan agreement